### GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## RAJYA SABHA UNSTARRED QUESTION NO.2627 TO BE ANSWERED ON 25<sup>TH</sup> MARCH, 2022

#### PRODUCTION OF ETHANOL IN THE COUNTRY

#### 2627 DR. KANIMOZHI NVN SOMU:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantum of production of ethanol in the country during the last three years and the current year, year-wise and State-wise including the percentage of ethanol blended with petrol;
- (b) whether Government targets for production of ethanol blended fuel, are being met;
- (c) if so, the details thereof and, if not, the reasons therefor; and
- (d) the measures undertaken/being taken by Government to meet the said target?

# A N S W E R MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): The State-wise list of supplied quantities of ethanol which were produced by distilleries in the country and supplied to Oil Marketing Companies (OMCs) for blending with petrol along with the blending percentage achieved under Ethanol Blended with Petrol (EBP) Programme during last three Ethanol Supply Years (ESY) (Dec-Nov) 2018-19, 2019-20, 2020-21 and current ESY 2021-22 is at Annexure.

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(b)& (c): Supply of ethanol to OMCs was only 38 crore litres with blending levels of only 1.53 % in ESY 2013-14. Production of fuel grade ethanol and its supply to OMCs has increased by 8 times from 2013-14 to 2020-21. In ESY 2020-21 (Dec-Nov), 302.30 crore litres of ethanol has been supplied to OMCs thereby achieving 8.1% blending levels, which is historically highest. In the current ESY 2021-22, about 113 crore litres ethanol have been blended with petrol till 13.03.2022 thereby achieving 9.45% blending. In current ESY 2021-22,10% blending target is likely to be achieved. The Government has fixed 20% blending target for year 2025 which is also likely to be achieved.

- (d): The Central Government has taken various measures in past 3 years to increase the production of ethanol to meet the blending target which are enumerated as under:
  - Extending financial assistance in the form of interest subvention @ 6% per annum or 50% of rate of interest charged by banks/financial institutions whichever is lower for five years including one year moratorium;
  - ii. The Government has been fixing remunerative prices of ethanol produced from different feed-stocks for supply of ethanol to OMCs for every Ethanol Supply Year;
- iii. Amended the Industries (Development & Regulation) Act, 1951 to ensure free movement of ethanol in the country;
- iv. Reduced Goods & Service Tax (GST) on ethanol meant for Ethanol Blended with Petrol (EBP) Programme from 18% to 5%;
- v. FCI Rice & maize also allowed as feedstock;
- vi. Interest subvention scheme extended to grain based distilleries;
- vii. Standard Operating Procedures (SOPs) issued by banks for faster loans sanctioning;
- viii. Environmental Clearance procedures simplified by Ministry of Environment, Forest & Climate Change;

- ix. Enhancement of storage capacities to store ethanol started by Oil Marketing Companies;
- x. Notification for 20% blending from April, 2023 issued;
- xi. Use of automotive fuel E12 (12% ethanol with 88% petrol) & E15 notified;
- xii. Notification for direct sale of E100 by OMCs issued;
- xiii. E20 material compatible vehicles being launched from April, 2023 and E20 engine compatible vehicles being launched from April, 2025;
- xiv. Flexi-fuel engine & components (capable of running up to E85 fuel) included under Production Linked Incentive (PLI) scheme.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 2627 DUE FOR ANSWER ON 25.03.2022

SI. No.	States/UTs	ESY-wise Quantity of ethanol supplied/blended along with blending percentage achieved under EBP Programme								
		2018-19		2019-20		2020-21		2021-22(upto 13.3.2022)		
		Quantity Supplied (in Crore Litres)	Blending Percentage	Quantity Supplied (in Crore Litres)	Blending Percentage	Quantity Supplied (in Crore Litres)	Blending Percentage	Quantity Supplied (in Crore Litres)	Blending Percentage	
1	Andaman & Nicobar	0.	0	0	0	.0	0	0	0	
2	Andhra Pradesh	10.2	6.1	5.3	3.36	15.4	8.5	5.6	10.3	
3	Bihar	6.8	6.6	8.4	8.19	10	8	5.3	9.11	
4	Chandigarh	0	6.7	0	8.87	1.3	8.9	0	9.93	
5	Chhattisgarh	3.3	3.8	4.7	6.22	7.5	8.4	2.4	9.26	
6	Daman & Diu & Nagar Haveli	0	7.15	0	4.15	0.4	8.9	0	10.16	
7	Delhi	8.4	6.6	6.7	7.28	9	9.4	3.4	9.65	
8	Goa	1.2	4.6	0.8	4.83	2.1	9	0.7	9.74	
9	Gujarat	13.4	6	12.4	6.35	20.8	9.5	5.9	10.02	
10	Haryana	12.4	8.4	13.1	9.53	14	9.7	5.1	10.06	
11	Himachal Pradesh	0.1	4.8	1.6	7.86	3.4	9.4	0.7	10.03	
12	Jammu & Kashmir	0	0	0	0	1.6	7	0.1	8.85	
13	Jharkhand	0.1	0.1	2.4	3.77	4.6	6.1	1.3	7.28	
14	Karnataka	19.4	7	18.8	7.26	24.4	9	8.9	10.37	
15	Kerala	0	0.2	0	0.05	8.6	4.4	6.9	10.07	
16	Ladakh	0	0	0	0	0	4.1	0	1.44	

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17	Pradesh	9.3	5.1	10.2	6.32	16.3	8.6	5.1	9.7
18	Maharashtra	29.8	6.6	21.9	5.67	38.5	9	13.5	10.12
19	Odisha	0	0.1	0.4	0.37	4.4	4	2.8	7.87
20	Pondicherry	0	1	0	0.41	0.7	4.4	0	9.52
21	Punjab	10.4	7.4	11.5	9.14	12.5	9.9	4.6	10.07
22	Rajasthan	4.1	2	2.7	1.41	13.2	6.7	5.5	9.74
23	Tamil Nadu	7.5	2.1	3.5	1.05	26.6	7.7	10.4	9.49
24	Telangana	8.9	5.4	4.7	3.14	14.2	8.2	5.3	10.57
25	Uttar Pradesh	38.7	9	40.2	9.48	45.3	9.8	15.3	10.26
26	Uttarakhand	2.5	8.3	2.4	9.69	4	9.3	0.8	9.59
27	West Bengal	2.3	1.8	1.4	1.14	3.5	2.4	2.7	6.32
28	Arunachal Pradesh	0	0	0	0 ,	0	0	0	0.06
29	Assam	0	0	0	0	0	0	0.9	2.21
30	Manipur	0	0	0	0	0	0	0	2.28
31	Meghalaya	0	0	0	.0	0	0	0	3.54
32	Mizoram	0	0	0	0 7	0	0	0	2.14
33	Nagaland	0	0	0	0	0	0	0	0.43
34	Sikkim	0	0	0	0	0	0	0	2.05
35	Tripura	0	0	0	0	0	0	0	2.47
	Total	188.8	5%	173.1	5%	302.3	8.10%	113.2	9.45%

Note: Against some states mentioned above, the quantity of ethanol supplied/blended has been indicated as Nil whereas blending percentage has been indicated. This is due to the fact that in such states, instead of supplying ethanol for blending, directly blended fuel was supplied.